Title: Statement showing reasons for immediate legislation by the Contingency fund of India (Amendment) Ordinance, 1997 and the Contingency Fund of India (Amendment) Ordinance, 1998.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Contingency Fund of India (Amendment) Ordinance, 1997 and the Contingency Fund of India (Amendment) Ordinance, 1998.

* [Placed in Library. See No. LT-21/98]

** Introduced with the recommendation of the President.

... (Interruptions)

MR. SPEAKER: Now, please go back to your seats. This is not good.

... (Interruptions)

MR. SPEAKER: Hon. Members, as item nos. 3 to 6 are to be discussed together, I propose that the Minister of Railways be permitted to move the Resolutions listed at item no. 6 first to enable a combined discussion on these items. I hope that the House agrees.

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: Shri Nitish Kumar may now move his resolutions.

12.09 hrs.

RESOLUTION RE: APPROVAL OF RECOMMENDATIONS IN THE

TWELFTH REPORT OF THE RAILWAY CONVENTION COMMITTEE, 1991

AND

RESOLUTION RE: APPROVAL OF RECOMMENDATIONS IN THE

THIRD REPORT OF THE RAILWAY CONVENTION COMMITTEE, 1996

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Sir, I beg to move the following Resolutions:

"That this House approves the recommendations made in Paragraphs 40, 41, 42, 44, 45, 47 and 48 contained in the Twelfth Report of Railway Convention Committee (1991) appointed to review the "Rate of Dividend" payable by the Railway Undertaking to General Revenues etc., which was presented in the Lok Sabha on 12.3.96".

"That this House approves the recommendations made in Paragraphs 64, 65, 66, 67 and 70 contained in the Third Report of Railway Convention Committee (1996) appointed to review the "Rate of Dividend" payable by the Railway Undertaking to General Revenues etc., which was presented in the Lok Sabha on 2.12.97".

I commend these resolutions for the consideration of this House.